

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

50. MA 111/2017 In C.P. 714/2017

CORAM:

SHRI SHYAM BABU GAUTAM JUSTICE P. N. DESHMUKH (Retd.)
HON'BLE MEMBER (T) HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 29.11.2022**

NAME OF THE PARTIES: - James Martin Pereira

V/s

**Promas Research Laboratories Pvt Ltd &
Ors**

APPEARANCES: -

FOR THE APPLICANT : Advocate Nikita Hetal Mody

Section: 241-242 of Companies Act, 2013

ORDER

The matter is taken up through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **25.01.2023** for hearing.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Manish Tiwari

Sd/-

JUSTICE P. N. DESHMUKH
Member (Judicial)